

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:6552  
ANSWERED ON:05.05.2010  
CLEARANCE TO CHAMBAL PROJECT  
Bairwa Shri Khiladi Lal

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether his Ministry has accorded sanction to the demand of national Chambal Vikas project-4, Hydro-Power Project, Rahu;
- (b) the number of projects under the Chambal Project sanctioned by his Ministry; and
- (c) the time by which the work of Hydro-Power project -4 is likely to be started?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) & (b) Site Clearances were granted for investigation & survey of four Hydro-electric projects under Chambal Development Plan phase II, during September 2005 under Environment Impact Assessment Notification, 1994. These proposals have not been received for environmental clearance, so far.

(c) Does not arise, in view of reply to parts (a) & (b) above.